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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/157/2016  
NAME OF THE PETITIONER(S) : T. S. Sivakumar & 4 others  
NAME OF THE RESPONDENT(S) : M/s Hotel Mass Private Limited & 6 others  
UNDER SECTION : 237(b), 397/398, 402, 403 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	A.R. Ramanathan S.K. Rahul Vivek	Counsel for Petitioners	SK. Rahul Vivek
	P. S. Ganesh	Counsel for R2 to R6	

**ORDER**

Counsel for both the parties present. Counsel for Respondents seeks time for final submission. At request, time is enlarged. Put up on 26.07.2017 at 10.30 A.M.

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)